

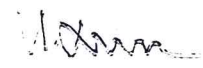

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/40/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISE
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	V. SURESH	Counsel for Respondent	
	M. A. Mudimannan	Advocate for Petitioner	

ORDER

Counsel representing both the parties are present and stated that the parties are making efforts to settle the matter by way of a compromise. Both the counsel prayed time for making submissions in relation to the final outcome of the settlement talks. Time extended at request. Put up on 20.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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